## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:219 ANSWERED ON:09.11.2010 MODIFIED NATIONAL AGRICULTURAL INSURANCE SCHEME Chaudhary Shri Jayant;Ponnam Shri Prabhakar;Shantha J.;Singh Dr. Raghuvansh Prasad;Singh Shri Uma Shanaker

## Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has introduced the Modified National Agricultural Insurance Scheme (MNAIS) to remove the deficiencies of the existing crops insurance schemes and make it more comprehensive and farmer friendly;

(b) if so, the details thereof alongwith the salient features of the modified scheme;

(c) whether the Government has permitted the private sector insurance companies to participate in the implementation of the said scheme from the rabi season, 2010-11; and

(d) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. A Modified National Agricultural Insurance Scheme (MNAIS) has been approved for implementation on pilot basis in 50 districts from Rabi 2010-11 season. Major improvements in the existing crop insurance scheme of NAIS are annexed.

(c) & (d): Yes, Madam. Private General Insurance Companies namely ICICI-Lombard, IFFCO Tokio and Cholamandalam MS have also been permitted in implementation of MNAIS besides, AIC.